

Quality of livestock is being improved and stall-feeding being encouraged. The production of firewood and fodder are being taken up on wasteland. To reduce the demand for firewood, biogas plants, solar cookers and improved 'chulhas' are being introduced. Development of alternatives to wood-crate packing of fruits, is being encouraged. The Central Government has issued guidelines to States that there should be no felling over an altitude of 1000 meters.

Pakistani killed in Encounter with BSF

8399. SHRI JANAK RAJ GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of press reports that few Pakistani were killed in encounters with B.S.F. on Indo-Pak borders in Rajasthan and Punjab on 10-11 April, 1986;

(b) if so, the number of persons killed; and

(c) whether the persons killed included any terrorist ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) and (b). Six Pak intruders were killed in armed encounters with BSF personnel on Indo-Pak border in Rajasthan and Punjab on 10th and 11th April, 1986.

(c) Matter being investigated.

Action Against Officers from whose custody classified Information leaked

8400. SHRI C. JANGA REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether classified information in Ministries is kept under the custody of responsible officers; if so, at which level;

(b) whether deterrent action is taken against the responsible officers under whose custody a particular document is kept, in the event of leakage of such secret document;

(c) in how many cases of such leakage action was taken against the officers concerned during the last three years; and

(d) if no action was taken, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) to (d). Handling of classified information including its custody is governed by the Departmental Security Instructions, which have been issued by the Government in this regard. These instructions lay down the procedure about who should handle what and how. Any leakage, wilful or otherwise of such information is dealt with under the Official Secrets Act, 1923. Between 1983 and 1985, action has been taken against 16 officials under the Official Secrets Act.

Torture of Prisoners by Inmates in Tihar Jail

8401. PROF. NIRMALA KUMARI SHAKTAWAT :
PROF. RAMKRISHNA MORE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that prisoners are being tortured in Tihar Jail by their inmates;

(b) if so, the reasons therefor; and

(c) whether the officials take any action against the culprits in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) No.

(b) Does not arise.

(c) Yes. Action is taken under the Punjab Jail Manual, which is applicable to the Tihar Jail.

General Reserve Engineering Force (GREF)

8402. SHRI K.P. UNNIKRISHNAN : Will the Minister of DEFENCE be pleased to state :